

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST ZONAL BENCH : AHMEDABAD**

**REGIONAL BENCH : COURT NO - 3**

**EXCISE Appeal No. 11717 of 2018-SM**

**Kevin Process Technologies Pvt Ltd**

...Appellant

*-Versus-*

**C.C.E.-Ahmedabad-ii**

...Respondent

Present For the Appellant :None

Present For the Respondent : Shri V. Lukose, Authorised Representative

**DATE OF HEARING : 13/03/2020**

**ORDER**

The hearing of the appeal/application is adjourned. **List on 10 July,2020.**

**(Raju)  
Member (Technical)**

Diksha